

**National Company Law Tribunal**

**Allahabad Bench**

**CP NO(IB) 218/ALD/2018**

**ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.08.2018**

**NAME OF THE COMPANY: Navyug Iron Trading V/s Fedders Electric & Engineering Ltd**

**SECTION OF I & B CODE: 9 IBC**

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<b>1.</b>				
<b>2.</b>				

**CP NO(IB) 218/ALD/2018**

Sh. Yash Tandon, Advocate for the Operational Creditor and Sh. Ronak Chaturvedi, Advocate for the Corporate Debtor is present.

Heard the argument of learned counsel for the Operational Creditor and counsel representing the Corporate Debtor. Reserved for order.

**Dated:23.08.2018**

**SAROJ RAJWARE  
MEMBER (TECHNICAL)**

**V.P. SINGH,  
MEMBER (JUDICIAL)**

Typed by:  
*Kavya Prakash Srivastava*  
(Stenographer)